

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.5717
TO BE ANSWERED ON THE 7TH APRIL, 2017
DEATH OF DEFENCE PERSONNEL

5717. DR. SWAMI SAKSHIJI MAHARAJ:

Will the Minister of DEFENCE please be pleased to state:

- (a) the number of defence personnels killed in and outside the country during the last three years, battalion-wise; and
- (b) the measures taken to provide financial assistance to the families of the martyred defence personnels?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

राष्ट्र रक्षाय मंत्री

(डा. सुभाष भामरे)

- (a) The details of defence personnel killed in and outside the country during the last three years are as under:

Year	Army	Navy	Air Force
2014	77	41	13
2015	109	31	Nil
2016	105	33	16

- (b) The families / next of kins of the deceased soldiers get financial assistance by way of liberalised / special Family Pension, Death-cum-Retirement Gratuity, Ex-Gratia lump sum compensation etc. as per extant rules. They may also avail the benefits of the various Welfare schemes provided through the Directorate General Resettlement/ Kendriya Sainik Board. Some State Governments also provide assistance to families / next of kins of deceased soldiers.

The Ex-Gratia compensation which was earlier ranging from Rs. 10-25 lakhs has been enhanced by the Government to Rs. 25-45 lakhs with effect from January 2016.
